

Bill No. 274 of 2024

THE APPROPRIATION (No. 3) BILL, 2024

A

BILL

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2024-25.

BE it enacted by Parliament in the Seventy-fifth Year of the Republic of India as follows:—

1. This Act may be called the Appropriation (No. 3) Act, 2024.

5 2. From and out of the Consolidated Fund of India there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of eighty-seven thousand seven hundred sixty-two crore and fifty-six lakh rupees towards defraying the several charges which will come in course of payment during the financial year 2024-25 in respect of the services specified in column 2 of the Schedule.

Short title.

Issue of Rs.
87762,56,00,000
out of the
Consolidated
Fund of India for
the financial
year 2024-25.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of India by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

THE SCHEDULE
(See sections 2 and 3)

1 No. of Vote	2 Services and purposes		3		
			Sums not exceeding		
			Voted by Parliament Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
1	Department of Agriculture and Farmers Welfare	Revenue	13191,83,00,000	..	13191,83,00,000
2	Department of Agricultural Research and Education.....	Revenue	215,94,00,000	..	215,94,00,000
3	Atomic Energy.....	Revenue	887,20,00,000	4,22,00,000	891,42,00,000
		Capital	127,49,00,000	..	127,49,00,000
4	Ministry of AYUSH	Revenue	1,00,000	..	1,00,000
5	Department of Chemicals and Petrochemicals	Revenue	2,88,00,000	..	2,88,00,000
6	Department of Fertilisers.	Revenue	6593,73,00,000	..	6593,73,00,000
		Capital	11,75,00,000	..	11,75,00,000
7	Department of Pharmaceuticals.	Revenue	1,00,000	..	1,00,000
		Capital	39,00,00,000	..	39,00,00,000
8	Ministry of Civil Aviation.....	Revenue	231,05,00,000	..	231,05,00,000
10	Department of Commerce	Revenue	620,69,00,000	1,33,00,000	622,02,00,000
		Capital	1,00,000	..	1,00,000
11	Department for Promotion of Industry and Internal Trade....	Revenue	1555,96,00,000	..	1555,96,00,000
13	Department of Telecommunications	Revenue	11659,46,00,000	..	11659,46,00,000
		Capital	759,11,00,000	..	759,11,00,000
14	Department of Consumer Affairs.....	Revenue	1,00,000	..	1,00,000
		Capital	3,02,00,000	..	3,02,00,000
15	Department of Food and Public Distribution	Revenue	1,00,000	1,00,000	2,00,000
		Capital	64,82,00,000	..	64,82,00,000
16	Ministry of Cooperation	Revenue	2,00,000	..	2,00,000
		Capital	1,87,00,000	..	1,87,00,000
17	Ministry of Corporate Affairs	Revenue	1,00,000	..	1,00,000
18	Ministry of Culture	Revenue	2,00,000	..	2,00,000
19	Ministry of Defence (Civil)	Revenue	4097,00,00,000	3,45,00,000	4100,45,00,000
20	Defence Services (Revenue)	Revenue	8035,93,00,000	9,00,00,000	8044,93,00,000
21	Capital Outlay on Defence Services.....	Capital	1,00,000	62,00,00,000	62,01,00,000
23	Ministry of Development of North Eastern Region.....	Revenue	1,00,000	..	1,00,000
24	Ministry of Earth Sciences.....	Revenue	2,00,000	..	2,00,000
		Capital	615,33,00,000	..	615,33,00,000
25	Department of School Education and Literacy.....	Revenue	3,00,000	..	3,00,000
26	Department of Higher Education.....	Revenue	1,00,000	..	1,00,000
27	Ministry of Electronics and Information Technology...	Revenue	1,00,000	..	1,00,000
28	Ministry of Environment, Forests and Climate Change....	Revenue	3,00,000	..	3,00,000
		Capital	3,00,000	..	3,00,000
29	Ministry of External Affairs.....	Revenue	3122,53,00,000	..	3122,53,00,000
		Capital	3,00,000	..	3,00,000
30	Department of Economic Affairs.	Revenue	1104,19,00,000	..	1104,19,00,000
		Capital	363,53,00,000	..	363,53,00,000
31	Department of Expenditure.....	Revenue	1,00,000	..	1,00,000
32	Department of Financial Services.	Revenue	593,45,00,000	..	593,45,00,000
		Capital	486,21,00,000	..	486,21,00,000
33	Department of Public Enterprises.....	Revenue	12,00,000	..	12,00,000
34	Department of Investment and Public Asset Management (DIPAM).....	Revenue	20,69,00,000	..	20,69,00,000
		Capital	5,00,000	..	5,00,000
35	Department of Revenue.....	Capital	1,00,000	..	1,00,000
36	Direct Taxes.....	Revenue	176,93,00,000	..	176,93,00,000
		Capital	1055,86,00,000	..	1055,86,00,000
37	Indirect Taxes.....	Revenue	1,00,000	..	1,00,000
		Capital	133,77,00,000	..	133,77,00,000

1	2	3		
No. of Vote	Services and purposes	Sums not exceeding		
		Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
38	Indian Audit and Accounts Department. Revenue	295,84,00,000	7,47,00,000	303,31,00,000
42	Transfers to States..... Revenue	..	1,00,000	1,00,000
43	Department of Fisheries..... Revenue	1,00,000	..	1,00,000
	Capital	1,00,000	..	1,00,000
44	Department of Animal Husbandry and Dairying..... Revenue	1,00,000	..	1,00,000
45	Ministry of Food Processing Industries..... Revenue	1,00,000	..	1,00,000
	Capital	1,01,00,000	..	1,01,00,000
46	Department of Health and Family Welfare. Revenue	4,00,000	..	4,00,000
	Capital	1,00,000	..	1,00,000
47	Department of Health Research..... Revenue	89,91,00,000	..	89,91,00,000
	Capital	43,00,000	..	43,00,000
48	Ministry of Heavy Industries..... Revenue	2,00,000	6,00,000	8,00,000
49	Ministry of Home Affairs..... Revenue	3,00,000	..	3,00,000
	Capital	2,00,000	..	2,00,000
50	Cabinet..... Capital	4911,44,00,000	..	4911,44,00,000
51	Police..... Revenue	6334,15,00,000	..	6334,15,00,000
	Capital	1,00,000	15,75,00,000	15,76,00,000
52	Andaman and Nicobar Islands..... Revenue	60,64,00,000	..	60,64,00,000
	Capital	4,00,000	..	4,00,000
53	Chandigarh..... Revenue	93,29,00,000	7,58,00,000	100,87,00,000
	Capital	1,00,000	..	1,00,000
54	Dadra and Nagar Haveli and Daman and Diu..... Revenue	3,00,000	..	3,00,000
	Capital	7,00,000	..	7,00,000
56	Lakshadweep..... Revenue	218,90,00,000	..	218,90,00,000
57	Transfers to Delhi. Capital	80,00,00,000	..	80,00,00,000
60	Ministry of Housing and Urban Affairs..... Revenue	4,00,000	29,65,00,000	29,69,00,000
	Capital	5075,42,00,000	..	5075,42,00,000
61	Ministry of Information and Broadcasting..... Revenue	264,00,00,000	..	264,00,00,000
	Capital	23,03,00,000	..	23,03,00,000
62	Department of Water Resources, River Development and Ganga Rejuvenation..... Revenue	3,00,000	..	3,00,000
64	Ministry of Labour and Employment..... Revenue	..	68,00,000	68,00,000
65	Law and Justice..... Revenue	785,81,00,000	..	785,81,00,000
66	Election Commission..... Revenue	21,79,00,000	..	21,79,00,000
	Capital	12,08,00,000	..	12,08,00,000
	CHARGED.— <i>Supreme Court of India</i> Revenue	..	33,92,00,000	33,92,00,000
	Capital	..	29,14,00,000	29,14,00,000
68	Ministry of Micro, Small and Medium Enterprises. Revenue	1,00,000	..	1,00,000
	Capital	99,00,000	..	99,00,000
69	Ministry of Mines..... Revenue	1191,70,00,000	..	1191,70,00,000
	Capital	24,00,000	..	24,00,000
71	Ministry of New and Renewable Energy..... Revenue	1,00,000	..	1,00,000
73	Ministry of Parliamentary Affairs..... Capital	2,06,00,000	..	2,06,00,000
74	Ministry of Personnel, Public Grievances and Pensions.... Revenue	239,52,00,000	5,83,00,000	245,35,00,000
	Capital	1,00,000	28,50,00,000	28,51,00,000
76	Ministry of Petroleum and Natural Gas..... Revenue	1225,55,00,000	..	1225,55,00,000
	Capital	807,92,00,000	..	807,92,00,000
77	Ministry of Planning..... Revenue	163,77,00,000	..	163,77,00,000
78	Ministry of Ports, Shipping and Waterways..... Revenue	216,59,00,000	..	216,59,00,000
	Capital	264,46,00,000	..	264,46,00,000

1 No. of Vote	2 Services and purposes	3 Sums not exceeding		
		Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
79	Ministry of Power..... Revenue	2,00,000	..	2,00,000
	Capital	1518,30,00,000	..	1518,30,00,000
	<i>CHARGED.—Staff, Household and Allowances of the President.....</i> Revenue	..	<i>10,21,00,000</i>	10,21,00,000
81	Lok Sabha..... Revenue	10,00,00,000	..	10,00,00,000
83	Secretariat of the Vice-President..... Revenue	1,38,00,000	..	1,38,00,000
	<i>CHARGED.—Union Public Service Commission.....</i> Revenue	..	<i>1,91,00,000</i>	1,91,00,000
85	Ministry of Railways..... Revenue	..	<i>119,51,00,000</i>	119,51,00,000
	Capital	377,30,00,000	<i>642,92,00,000</i>	1020,22,00,000
86	Ministry of Road Transport and Highways..... Revenue	4556,89,00,000	..	4556,89,00,000
	Capital	239,82,00,000	..	239,82,00,000
87	Department of Rural Development..... Revenue	3,00,000	..	3,00,000
89	Department of Science and Technology..... Revenue	1,00,000	..	1,00,000
	Capital	8,86,00,000	..	8,86,00,000
90	Department of Biotechnology..... Revenue	184,43,00,000	..	184,43,00,000
91	Department of Scientific and Industrial Research..... Revenue	27,13,00,000	..	27,13,00,000
92	Ministry of Skill Development and Entrepreneurship... Revenue	1,00,000	..	1,00,000
93	Department of Social Justice and Empowerment..... Revenue	1,00,000	..	1,00,000
94	Department of Empowerment of Persons with Disabilities..... Revenue	1,00,000	..	1,00,000
95	Department of Space..... Revenue	1,00,000	..	1,00,000
	Capital	1,00,000	..	1,00,000
97	Ministry of Steel Revenue	1,00,000	..	1,00,000
	Capital	1644,89,00,000	..	1644,89,00,000
98	Ministry of Textiles Revenue	2,00,000	<i>16,00,00,000</i>	16,02,00,000
99	Ministry of Tourism Revenue	1,00,000	..	1,00,000
	Capital	3,50,00,000	..	3,50,00,000
100	Ministry of Tribal Affairs Revenue	3,83,00,000	<i>2,00,000</i>	3,85,00,000
101	Ministry of Women and Child Development Revenue	4,00,000	..	4,00,000
	Capital	4,20,00,000	..	4,20,00,000
102	Ministry of Youth Affairs and Sports Revenue	1,00,000	..	1,00,000
	TOTAL:	86733,39,00,000	<i>1029,17,00,000</i>	87762,56,00,000

STATEMENT OF OBJECTS AND REASONS

This Bill is introduced in pursuance of article 114(1) of the Constitution of India, read with article 115 thereof, to provide for the appropriation out of the Consolidated Fund of India of the moneys required to meet the supplementary expenditure charged on the Consolidated Fund of India and the grants made by the Lok Sabha for expenditure of the Central Government for the financial year 2024-25.

NIRMALA SITHARAMAN.

PRESIDENT'S RECOMMENDATION UNDER ARTICLE 117 OF THE CONSTITUTION OF INDIA

**[Letter No. 4(16)-B(SD)/2024, dated 11.12.2024 from Smt. Nirmala Sitharaman,
Minister of Finance and Corporate Affairs to the Secretary General, Lok Sabha]**

The President, having been informed of the subject matter of the Appropriation (No.3) Bill, 2024 to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2024-25, recommends under article 117 (1) and (3) of the Constitution, the introduction of the Appropriation (No.3) Bill, 2024 in Lok Sabha and also the consideration of the Bill.

LOK SABHA

A

BILL

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2024-25.

(Smt. Nirmala Sitharaman, Minister of Finance and Corporate Affairs)